

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2014  
CA No. 111/2014



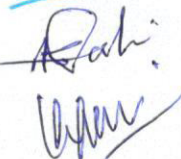
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: Mr. Sunil Dutt Goswami  
V/s.  
M/s. AMS Marine Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Pooja Khandeparkar	Adv. for Petitioner	
2.	Shyam Kapadia Respondent -	Counsel for R <sub>1</sub> to R <sub>3</sub>	
3.	Sunil Goswami -	Ashok Kumar Sahai Petitioner	

ORDER

T.C.A. No. 111 of 2014

In

T.C.P. No. 24/397-398/CLB/MB/MAH/2014

1. Ld. Representative of both the side are present.
2. The Representative of Respondents stated that they served reply on the Advocate on record on 05.01.2017. However, there is change in the Advocate. Therefore, seeking time.
3. Matter is adjourned to 07.02.2017 for Final Hearing.

Dated: 10<sup>th</sup> January, 2017.

Sd/-  
**M. K. SHRAWAT**  
Member (Judicial)